GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 1979

ANSWERED ON 27.07.2017

GANGA RIVER BASIN MANAGEMENT PLAN-2015

1979. SHRI RAHUL SHEWALE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has examined the recommendations of the report on Ganga River Basin Management Plan -2015 submitted by the consortium of Indian Institutes of Technology and if so, the details thereof;
- (b) the quantum of the funds spent on cleaning of Ganga river during each of the last three years and the current year;
- (c) whether the Government has received any complaints of irregularities in utilization of funds meant of cleaning of Ganga river during the said period and if so, the details thereof;
- (d) whether the Government has received financial assistance from various countries for cleaning of Ganga river during the said period, if so, the details thereof; and
- (e) the other steps taken by the Government to ensure cleaning of Ganga river in a stipulated time period in the country?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL)

- (a) Yes, Madam. The report of the IIT consortium on Ganga River Basin Management Plan (GRBMP) has since been accepted by the Govt. of India. Based on the report of the IIT consortium, 7 Agenda points and 21 Action points have been identified for the rejuvenation of the river Ganga and its tributaries.
- (b) The quantum of funds spent on cleaning of Ganga River during each of the last three years and current year (till 30.6.2017) is tabulated below:

FY from 2014-15 to 2017-18 (till 30.06.2017) (Rs. in Crores)

Financial Year	Expenditure/Releases
2014-15	170.99
2015-16	602.60
2016-17	1,062.81
2017-18	105.46
Total	1,941.86

- (c) No, Madam.
- (d) Government has availed loan from Japan International Co-operation Agency (JICA) and World Bank for certain projects.
- (e) Under Namami Gange Programme, till 30th June 2017, 155 projects have been sanctioned (including the existing projects sanctioned under NGRBA Programme) at an estimated project cost of Rs. 12,423.63 Crores.

In order to ensure timely implementation of these projects following steps have been taken.

- Bottlenecks which delay the project implementation are being addressed through increased co-ordination with the state governments and their agencies.
- Project Management Consultants/supervision consultants are appointed at project level for effective monitoring and supervision of projects;
- Monthly progress report and Quarterly reporting of project progress are ensured
- Further, cabinet has approved "The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016" which lays down a new institutional structure from national level to district level for policy making and implementation in fast track manner. It also empowers National Mission for Clean Ganga to discharge its functions in an independent and accountable manner through an order under the Environment Protection Act, 1986 (29 of 1986). This order has empowered NMCG to approve the projects upto Rs. 1,000 crore in each case.
